

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 30-07-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO SPL CASE/412/2018	R.A.K.Marg Police Station Vs Safakat Bajhul Mallik	Reply/say	
02	BAIL APPL POCSO/619/2020	Naushad Abbas Ali @ Ginni Vs STATE GOVERNMENT	Reply/say	
03	SPL.CASE/46/2020	The State of Maharashtra -Sewree Police Station Vs Noushad @ Ginni Abbas Ali Shaikh	Reply/say	
4	BAIL APPL POCSO/100690/2020	The State- Mahim Police Station - Respondent Vs Shahanwaz Aslam Khan - Applicant	Hearing	

5	BA exh-17 in POCSO SPL CASE/579/2018	The State of Bandra Police Station Vs Shasikant Suresh Kate	Hearing	
6	BA (exh-) in POCSO SPL CASE/264/2018	The State of Tilak Nagar Police Station Vs Mohd. Riyaj Ali Khan	Hearing.	
7	CRI BAIL APPLN/100558/2020	Pankaj Mandal ---- Applicant Vs The State of Maharashtra - Nagpada Police Station --- Respondent	Hearing.	
8	ABA/100562/2020	Mrs.Nisha Kailash Hosmani Vs The State Nagpada	Hearing	
9	ABA/100563/2020	Manohar Kailash Hosmani Vs The State Nagpada P.stn.	Hearing	

10	ABA/100564/2020	Kailash Gangaram Hosmani Vs The State Nagpada P.stn.	Hearing	
11	CRI BAIL APPLN/101620/2020	Nilam Shuresh Rajput --- Appnt. Vs The State of Maharashtra - Gavdevi Poilice Station --- Respondent	Reply/Say	
12	BAIL APPL POCSO/100693/2020	The State of Devnar Police Station - Respondent Vs Vasim Mohamad Asrar Kureshi - Applicant	Hearing	
13	CRI BAIL APPLN/101591/2020	Vinayak Eknath Zhalte and Others - Applicants. Vs State - R.A.K.Marg Police Station - Respondent.	Order	